

Sir, I would only say that before the rising this issue Shri Murlī Manohar Joshi rightly emphasized the need for mutual exchange of views. This will eliminate the chances of someone coming with some ready-made device in the nick of time and compelling us to vote to the other side on pain of dismissal or otherwise of the government. Such a situation should not be allowed to be cheated... *(Interruptions)*

[English]

SHRI NIRMAL KANTI CHATTERJEE : We joined the WTO not as a consequence of Parliament decision. On a midnight after the Session, the Expensive met and we joined the WTO. Therefore the whole thing has to be discussed and decided *de novo*.

[Translation]

SHRI PRABHU DAYAL KATHERIA : Mr. Deputy Speaker, Sir, I wish to raise an important matter that appeared on the front page of a newspaper. Mr. Deputy Speaker, I will allow you.

[English]

SHRI NIRMAL KANTI CHATTERJEE (Dumdum) : Shri Jaswant Singh has made a statement as the Minister of Finance. We will give the proof. Dr. Joshi, do not worry. I am with you. *(Interruptions)*.

MR. DEPUTY-SPEAKER : I have allowed him

(Interruptions)

SHRI PR. DASMUNSI (Howrah) : Mr. Deputy-Speaker, Sir, I am trying to say that the All India Institute of Medical Sciences (AIIMS) is one of the prime institutions of the country and that too in the capital. *(Interruptions)*.

[Translation]

SHRI PRABHU DAYAL KATHERIA : I wish to raise an important matter

[English]

MR. DEPUTY-SPEAKER : I will allow you. Why don't you listen to me?

SHRI PR. DASMUNSI : In that very prime institution, yesterday in the late afternoon in the name of visiting a patient, hoodlums deliberately penetrated, rather invaded the institution and tried to see the patient in spite of the objection of the doctor and assaulted the doctor. When the nurses wanted to protect the doctor, even they were assaulted. They were armed with knives and lethal weapons. The medical staff were injured. When they tried to prevent them, they took the name of very high-ups of the Delhi Government. Not only that, when they resorted to strike to protest against this injury, those hoodlums went out and met the high-ups to see that the Director of the AIIMS stopped the strike immediately. The doctors and nurses are in panic. I understand that till now, nobody has been arrested

because of the fear of the very big man of the Delhi Government.

I demand that the hon. Home Minister immediately inquire and arrest those culprits because till now patients are waiting outside the Institute. Doctors are panicky, nurses are panicky because the fascist forces have invaded the hospital with knives and daggers. In the daylight they are still dancing. They say, "If any one of us are caught we will again see you and teach you a lesson." This kind of things are happening in the Capital.

I demand that they should be arrested and full security and protection should be given to the Doctors and the medical staff of the AIIMS.

MR. DEPUTY-SPEAKER : Prof. Ajit Kumar Mehta.

(Interruptions)

[Translation]

SHRI JAI PRAKASH AGARWAL (Chandni Chowk, Delhi) : Doctors are being intimidated and threatened that police cases would be made out against them. *(Interruptions)* Many times, such incidents have taken place in which the name of the Chief Minister has figured. *(Interruptions)*. Those doctors have been intimidated. *(Interruptions)*.

[English]

MR. DEPUTY-SPEAKER : The House stands adjourned till 2 p.m.

13.00 hrs.

The Lok Sabha then adjourned for Lunch till Fourteen of the Clock.

14.06 hrs.

The Lok Sabha re-assembled after Lunch at Six Minutes past Fourteen of the Clock

(Mr. Deputy-Speaker in the Chair)

PAPERS LAID ON THE TABLE

Annual Report on the working of Industrial and commercial undertakings of the Central Government and notifications issued under Essential Commodities Act, 1955

[English]

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : Sir, I beg to lay on the Table :-

- (1) A copy of the Annual Report (Hindi and English versions) on the working of the Industrial and Commercial Undertakings of the Central Government (Public Enterprises Survey) for the year 1994-95 (Volumes I to III).

[Placed in Library. See No. LT-125/96]